<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 87 OF 2017

Dated: 30th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GRIDCO Ltd. Vs.		Appellant(s)
NTPC Ltd. & Anr.		Respondent(s)
Counsel for the Appellant(s) :	Mr. Raj Kumar Mehta Ms. Himanshi Andley	
Counsel for the Respondent(s) :	Mr. Shubham Arya for R-1	
	Mr. Sethu Ramalingam for R-2	

<u>ORDER</u>

Learned counsel for the appellant seeks four weeks more time to file rejoinder. He may take steps to file the same on or before 28.11.2017 after serving copy on the other side.

List the matter on 15.01.2018.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd